

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 5039
ANSWERED ON FRIDAY THE 16th DECEMBER, 2016/
AGRAHAYANA 25, 1938 (SAKA)**

SPICE e-FORM

QUESTION

5039. SHRI KODIKUNNIL SURESH:

SHRI ANURAG SINGH THAKUR:

**Will the Minister of CORPORATE AFFAIRS
मंत्री**

कारपोरेट कार्य

be pleased to state:

- (a) whether the Government has launched any Simplified Proforma for Incorporating Company Electronically (SPICE) e-Form;**
- (b) if so, the details and objectives thereof; and**
- (c) whether any complaint has been received concerning lag and procedural delay experienced by companies during incorporation phase and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE

IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) & (b) The Ministry had notified a new e-form called Simplified Proforma for Incorporating Company Electronically (SPICe), on the occasion of Gandhi Jayanti 2016, with the specific objective of providing speedy incorporation related services within stipulated time frames which are in line with international best practices.

SPICe is a Simplified electronic form for Company Incorporation with a number of new functionalities, designed to facilitate ease of incorporation.

(c) Whenever any stakeholder encounters any technical problem, a ticket is raised by him/her for resolution of the same. These tickets are re-solved by the service provider within specified timelines and is a continuous process.
